

It is represented that the connected matter being O.P. No. 1 of 2013 is coming up on 15.03.2013. Therefore, post this matter on 15.03.2013 along with O.P. No. 1 of 2013. In the meantime, dasti service is permitted and the learned counsel for the Petitioner is directed to serve dasti on the learned counsel appearing for those States.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg